

THE HIGH COURT OF KERALA

D 11 - 99067/2014 (1)

Kochi- 682031

Dated- 26.11.2014

NOTIFICATION

Sub: The High Court of Kerala – Vacation and Holidays for the year 2015 –
Regarding.

Summer Vacation : From Monday, the 13th April 2015 to Tuesday, the 19th May 2015 (both days inclusive)

Onam Holidays : From Monday, the 24th August 2015 to Sunday, the 30th August 2015 (both days inclusive)

Christmas Holidays : From Thursday the 24th December 2015 to Thursday the 31st December 2015 (both days inclusive)

Other Holidays :

Name of Holidays	Days of the week	Date
All Sundays and Second Saturday of each English month		
Mannam Jayanthi .	Friday	02.01.2015
Milad-i-sherif*(Birthday of Prophet Muhammed)	Saturday	03.01.2015
Republic Day	Monday	26.01.2015
Sivarathri	Tuesday	17.02.2015
Maundy Thursday	Thursday	02.04.2015
Good Friday	Friday	03.04.2015
Easter	Sunday	05.04.2015
Dr. B.R.Ambedkar Jayanthi	Tuesday	14.04.2015
Vishu	Wednesday	15.04.2015
May Day	Friday	01.05.2015
Ild-ul-Fitr (Ramzan)*	Saturday	18.07.2015
Karkkadaka Vavu	Friday	14.08.2015

Independence Day	Saturday	15.08.2015
First Onam	Thursday	27.08.2015
Thiruvonam / Ayyankali Jayanthi	Friday	28.08.2015
Third Onam	Saturday	29.08.2015
Fourth Onam/ Sree Narayana Guru Jayanthi	Sunday	30.08.2015
Sreekrishna Jayanthi	Saturday	05.09.2015
Sree Narayana Guru Samadhi Day	Monday	21.09.2015
Id-ul-Ad'ha (Bakrid) *	Thursday	24.09.2015
Gandhi Jayanthi	Friday	02.10.2015
Mahanavami	Thursday	22.10.2015
Vijayadasami	Friday	23.10.2015
Muharram *	Saturday	24.10.2015
Deepavali	Tuesday	10.11.2015
Milad-i-sherif*(Birthday of Prophet Muhammed)	Thursday	24.12.2015
Christmas	Friday	25.12.2015

- Note :
1. * Subject to change depending on the sighting of the moon.
 2. Employees belonging to Viswakarma community are permitted to avail Restricted Holiday on Thursday 17th September 2015 .
 3. Thursday the 1st January will be non sitting day for the High Court only.

(By Order)


S. JAGADEES
Registrar General

To

- The Chief Secretary to Government, Government Secretariat, Thiruvananthapuram
(with C/L)
- The Secretary to the President of India, New Delhi (with C/L)
- The Secretary General, Supreme Court of India (with C/L)
- The P.S. to the Governor of Kerala, Thiruvananthapuram (with C/L)
- The Addl. Chief Secretary to Government, Home(C) Department,
Thiruvananthapuram (with C/L) 3 copies
- The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram.
- The Registrar Generals of all High Courts (with C/L).
- The Accountant General (Kerala), Thiruvananthapuram (with C/L).
- The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam,
Kozhikode.
- The Registrar of Companies, Kerala, Company Law Bhavan, BMC Road,

Thrikkakara, Kochi - 682 021.

The Registrar, Income Tax Appellate Tribunal, Chennai - 31

The Income Tax Commissioner, Kerala Circle, Ernakulam

The Advocate General, Kerala Ernakulam.

The Director General of Prosecutions, Ernakulam.

The Additional Advocates General, Ernakulam. (2)

The Additional Director General of Prosecutions, Ernakulam (2)

The State Attorney, Advocate General's Office, Ernakulam.

The Senior Standing Counsel, Government of India (Taxes), Ernakulam.

The Assistant Solicitor General of India, Ernakulam.

**The Official Liquidator, KSHB Buildings, IIIrd Floor, Opp.NPOL, Thrikkakara,
Kochi - 682 021.**

The Registrar Lok Ayukta, Thiruvananthapuram.

The Secretary, Ombudsman for Travancore & Cochin Devaswom Boards, Ernakulam.

The Secretary, Kerala High Court Advocates' Association, Ernakulam.

The Secretary, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam.

The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.

The Secretary, Bar Association, Ernakulam.

The Secretary, Bar Council, Ernakulam

The Secretary, Indian Law Institute, Ernakulam.

The Director of Public Relations, Thiruvananthapuram.

The Editor, ILR, Kerala Services, Ernakulam.

The Director of Printing & Stationery, Thiruvananthapuram.

**The Superintendent of Government Presses, Thiruvananthapuram (for publication in
the next issue of Kerala Gazette)**

The Administrator, Union Territory of Lakshadweep, Kavaratti.

**All District Judges and Motor Accidents Claims Tribunals and Additional Motor
Accidents Claims Tribunals.**

The District Judge, Kavaratti.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge (SPE/CBI) I, II & III Ernakulam

The Special Judge (SPE/CBI), Thiruvananthapuram.

The Special Judge for Idamalayar Investigations, Ernakulam.

The Special Judge (NDPS Cases), Thodupuzha and Vadaikara.

The Special Additional Sessions Court (Abkari Cases), Kottarakkara.

The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.

The Forest Tribunal, Kozhikode.

The Special Additional Sessions Judge (Marad Cases), Kozhikode.

The Tribunal for Local Self Government Institutions, Thiruvananthapuram.

**The Additional District and Sessions Court for the trial of cases relating to atrocities
and sexual violence against women and children, Ernakulam.**

**The Special Court for trial of offences under SC/ST (POA) Act cases Manjeri &
Mananthavadi.**

**The Munnar Special Tribunal, Government Engineering College Road,
Munnar - 685 611.**

The Central Administrative Tribunal, Cochin Branch, Ernakulam.

The Railway Claims Tribunal, Ernakulam.

The Armed Forces Tribunal, Cochin.

The Presiding Officer, Central Government Labour Tribunal, Ernakulam.
The Assistant Registrar, Income Tax Appellate Tribunal, Cochin.
The Kerala Administrative Tribunal, Thiruvananthapuram - 35.
The University Appellate Tribunal, Thiruvananthapuram.
The Kerala Co-operative Tribunal, Thiruvananthapuram.
The Enquiry Commissioner and Special Judge, Thiruvananthapuram, Kottayam, Thrissur & Kozhikode.
The Kerala Agricultural Income Tax and Sales Tax Appellate Tribunal, Thiruvananthapuram, Kottayam, Ernakulam, Palakkad and Kozhikode.
The Presiding Officers of Labour Courts at Kollam, Ernakulam, kozhikode and Kannur.
The Industrial Tribunals, Kollam, Alappuzha, Kozhikode, Palakkad and Idukki.
All Chief Judicial Magistrates.
The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.
The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.
The Workmen's Compensation Courts at Thiruvananthapuram, Kollam, Ernakulam, Kottayam, Thrissur, Kozhikode & Kannur.
The Temporary Special Additional Chief Judicial Magistrates Court (Special Additional Chief Judicial Magistrate Court to try the cases under the prize Chits and Money Circulation Scheme (Banning) Act, 1978), Thrissur.
The Member Secretary, KELSA, Ernakulam.
The Director, Mediation & Conciliation Centre, Ernakulam.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Director of the Kerala Judicial Academy, High Court.
The Additional Director of the Kerala Judicial Academy, High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Acting Chief Justice, High Court.
The Assistant Director, Kerala Judicial Academy, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Acting Chief Justice, High Court.
The Assistant Public Relations Officer, High Court.
The P.A. to the Acting Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars, High Court.
All Sections, High Court.
The Secretary, Gazetted Officers Association, High Court.
The Secretary, High Court Staff Association.
The Secretary, Kerala High Court Employees Union.
The Secretary, Kerala High Court Staff Federation, High Court.
The Secretary Kerala High Court Employees Co-operative Society

The Notice Board, High Court (3 copies)
The Administrative Records Section, High Court (2 copies).
The D3 Seat, High Court.
The F5 Seat, High Court.
The file/Stock file.

Copy submitted to:

The Honourable Judges.

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